

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 195 of 2013**

**Dated : 28<sup>th</sup> October, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**In the matter of:**

**Arun Kumar Datta .....Appellant(s)  
Versus  
Delhi Electricity Regulatory Commission & Anr ...Respondent(s)**

Counsel for the Appellant (s): Mr. Arun Kumar Datta (Rep.)

Counsel for the Respondent(s): Mr. Daleep Kr. Dhayani  
for Mr. Pradeep Misra for R.1  
Mr. Vishal Anand,  
Mr. Gaurav Dudeja for R-2

**ORDER**

Mr. Gaurav Dudeja, the learned counsel undertakes to file Vakalatnama on behalf of Respondent No.2 within two days and seeks some time to file the reply. Accordingly, he is directed to file the same on or before 27.11.2013 after serving copy on the other side.

Post the matter on **03.12.2013.**

**(V.J. Talwar)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

*Ts/vs*